

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 20/9/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/195/2018
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : DEEPAK HANWANT MEHTA
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD
SECTION : 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1	Aashish Jain Kumar For Suresha & Suleena	Counsel for Petitioner	Aashish
2	Prehalad Bhat	Counsel for Respondent	Prehalad

ORDER

Counsel for both the parties are present. They prayed for time to make submissions. At request of both parties, time is enlarged for hearing submissions.
Put up along with main CP/58/2017 on 03.10.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(CH. MOHD SHARIEF TARIQ)
Member (Judicial)

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